

These are un-audited financial results and impact of deferred tax liability has not been estimated for year 2008-09.

(b) As per un-audited financial results, there is an after tax profit of Rs. 104 crores. It is less than last year's profit.

(c) Profit is less in comparison to last year, as staff cost has gone up due to revision of pay of executives of BSNL and merger of 50% IDA with the basic pay in respect of all employees of BSNL. Profit has also come down due to decrease in income from services.

(d) Various steps have been taken by the BSNL management for improving the profitability. This includes *inter-alia* focus on quality of service, better customer care and strengthening the sales and marketing channels to attract and retain the customers.

Retired executives of BSNL and MTNL

1352. SHRIMATI BRINDA KARAT: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) number of top level executives in BSNL and MTNL that have joined private telecom companies after their retirement during the last eight years;

(b) whether these officers had taken permission from Government as required; and

(c) if not, whether any action has been taken against them for violation of relevant rules?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) Three top level officers, working on deemed deputation in BSNL, have joined the private telecom companies.

(b) No, Sir.

(c) The pension of one officer has been withheld for two years as per rule. Similar action in respect of remaining two officers is being finalized.

Phone firms

1353. SHRI N.R. GOVINDARAJAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether phone firms have been charged with misreporting their revenues to lower payout and DoT is conducting audits on operators like Bharti Airtel, Reliance Communications, Vodafone Essar Ltd. and Idea Cellular Ltd. to check on this;

(b) if so, details thereof;

(c) whether Government received Rs. 4200 crores as telecom licence fee in first two quarter of fiscal 2009 and it was 8100 crores in the previous fiscal;

(d) if so, details thereof;